HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

No. HCM.III/255/2016-Judl./___ Dated Shillong, the 10th December 2020

 It is hereby notified to all concerned that the Hon'ble the Chief Justice is pleased to nominate the following Hon'ble Judges for hearing urgent matters, if any, during the ensuing winter vacation:

SI.No.	and the field ble sud	ge	Period
1.			w.e.f. 18.12.2020 to 31.12.2020 and then from 04.01.2021 to 12.01.2021.
2.	Hon'ble Mr. Justice H Thangkhiew	I.S.	w.e.f. 13.01.2021 to 25.01.2021.

2. The Hon'ble the Chief Justice is further pleased to pass the following orders for being followed during the course of winter vacation:

(i) The Hon'ble Judge(s) will sit in Single Bench to hear urgent Civil and Criminal matters and such other matters as may be placed before their Lordships as per the schedule of dates given above.

- (ii) Ordinarily, the Hon'ble Judge(s) will sit in Court on such days as their Lordships may think fit. The sitting may continue for the next succeeding day if matters fixed for any day are not finished on that day.
- 3. Further, on urgent mentioning made before the Registry by the Advocate/ petitioner-in-person, the concerned Registrar/ Joint Registrar/ Deputy Registrar, on duty, will inform the Hon'ble Vacation Judge and on his Lordship's instruction, the matter will be listed on such date, which shall be notified, thereafter.

By order,

JOINT REGISTRAR (LISTING)

Memo No. HCM.III/255/2016-Judl./ <u>484</u> Dated Shillong the <u>/d</u> December 2020 Copy for information to:-

- The Registrar-cum-Principal Private Secretary to the Hon'ble the Chief Justice, High Court of Megnalaya, Shillong.
- 2. The P.S. to Hon'ble Mr. Justice R.V. More, High Court of Meghalaya, Shillong.
- 3. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong
- The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong

- 5. The Private Secretary to the Registrar General, High Court of Meghalaya, Shillong.
- 6. The Registrar (Judicial Service), High Court of Meghalaya, Shillong.
- 7. The Joint Registrar/Deputy Registrar/Assistant Registrars, High Court of Meghalaya, Shillong.
- 8. The Central Project Coordinator, High Court of Meghalaya, Shillong.
- 9. P.S. to the Advocate General/Addl. Advocate General, Meghalaya, Shillong.
- 10. The Assistant Solicitor General/ Central Government Counsel, High court of Meghalaya, Shillong.
- 11. The President/ Secretary, Meghalaya High Court Bar Association.
- 12. All Court Masters/Court Officers concerned.
- 13. The Systems Analyst, High Court of Meghalaya, Shillong for uploading this order in the official website.
 - 14. Notice Board.
 - 15. Office File.

JOINT REGISTRAR (LISTING)